

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3361

ANSWERED ON:18.03.2013

TRAINING TO RESCUE CHILD LABOUR

Pandey Shri Ravindra Kumar;Yadav Shri Om Prakash

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is running any project for educating and imparting training to the rescued child labourers in various States;
- (b) if so, the details thereof, State-wise;
- (c) the mechanism through which the verification regarding child labour is being carried out;
- (d) whether the Government has received any complaints regarding verification, methods of education and training etc. in this regard;
- (e) if so, the details thereof along with the action taken in this regard; and
- (f) the State-wise number of child labourers benefited through the programmes during the last three years and the current year?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) & (b): For rehabilitation of child labour the Government is implementing the National Child Labour Project (NCLP) Scheme since 1988. The major objective of the Scheme is to withdraw children in the age group of 5-14 years working in hazardous occupations and processes, and mainstream them into formal education system. Under the Project, children rescued/withdrawn from work are enrolled in the special schools, where they are provided with bridge education, vocational training, nutrition, stipend, health care, etc. before being mainstreamed into formal education system. The State-wise details of the NCLP districts are at Annexure-I.

(c): The National Child Labour Project Societies are required to conduct at least two surveys in a Plan period for which an amount of Rs. 2.75 Lakh per survey per district is provided by Government of India. The project societies are required to conduct survey to identify children working in hazardous occupations and processes. The survey report is verified and accepted by District Magistrate/Collector who is the Chairman of Project Society. These children form the target group of the project society. Of the children identified, those in the age group of 5-8 years are mainstreamed directly to formal educational system through SSA. Working children in the age group of 9-14 years are rehabilitated through special schools under National Child Labour Project Scheme.

(d) & (e): No such complaints have been received in the Ministry. As the survey report is being verified and accepted by District Magistrate/Collector, if any discrepancies arise, these are addressed at their level.

(f): Number of child labourers rescued, rehabilitated and mainstreamed through National Child Labour Project scheme during the last three years and current year, State-wise are at Annexure-II.